

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 432/2005
OA 2892/2004

New Delhi, this the 17th day of February, 2006

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Manjit Singh, S/o Late Shri Jodh Singh
Presently R/o 1391, Sector-28
Faridabad (Haryana)

... Petitioner

(By Advocate: None for applicant)

V E R S U S

1. Shri J.P. Batra
Chairman, Railway Board
Rail Bhawan, Rafi Ahmed Kidwai Marg
New Delhi.

2. Shri V.N. Mathur, General Manager
Northern Railway, Baroda House, New Delhi.

... Respondents

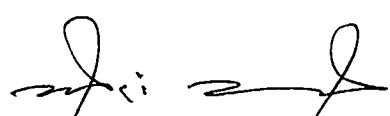
(By Advocate Shri Shailender Tiwari)

O R D E R (ORAL)

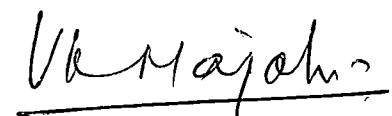
Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

None present for the applicant even on the second call.

2. Counsel for the respondents has filed the compliance affidavit to the effect that payment of Rs.75,513/- towards medical reimbursement has been paid to the applicant and as such directions of the Tribunal stand complied with. Accordingly, CP is dropped. Notices to the respondents are discharged.


(Mukesh Kumar Gupta)

Member (J)


(V.K. Majotra)
Vice-Chairman (A)

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